Construction of Stadium to Promote Sports

†281. SHRI DULAL CHAND GOSWAMI:

SHRI CHANDESHWAR PRASAD:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government proposes to construct stadiums at district/block/panchayat level in the States to promote sports in the country;

(b) if so, the details thereof along with the details of the progress made in this regard so far; and

(c) the details of the number of stadiums constructed so far at block/panchayat level in the country during the last two years, State-wise including Katihar, Jehanabad, Gaya and Arwal district of the state of Bihar?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

{ SHRI ANURAG SINGH THAKUR }

(a) to (c) ‘Sports’ being a State subject, the primary responsibility to construct stadiums at district/block/panchayat level rests with the State/Union Territory Governments. The Union Government supplements their efforts. The stadiums in various parts of the country, including Bihar, are under the jurisdiction of respective bodies/departments of State/UT Governments. As such, the information about them is not maintained in this Ministry. However, this Ministry has sanctioned 267 sports infrastructure projects of various categories across the country under the Khelo India Scheme, which includes 11 projects in Bihar.

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